

After 31st March, 2007, a penalty of Rs. 1000/- per violation of subscriber verification norms was levied on licensees. In case of forgery, FIR/complaint is lodged with Law Enforcement Agencies.

With effect from 1st April, 2009, a revised scheme of penalty for subscriber verification failure cases at graded scales is in force. The details of correct subscriber verification percentage vis-a-vis financial penalty per incorrect verified subscriber are as follows:

Correct subscriber verification percentage	Amount of financial penalty per incorrect verified subscriber
Above 95%	Rs. 1000/-
90-95%	Rs. 5000/-
85-90%	Rs. 10000/-
80-85%	Rs. 20000/-
Below 80%	Rs. 50000/-

Guidelines for importing telecom equipments

1202. PROF. ALKA BALRAM KSHATRIYA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government proposes to come out with detailed guidelines for importing telecom equipments into the country;

(b) if so, the details thereof;

(c) whether the methodology which would be adopted to import the telecom equipment has since been finalized; and

(d) if so, the details thereof and to what extent the various difficulties being faced by the telecom operators in importing equipments are likely to be resolved?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) to (d) Yes, Sir. Amendments in the Unified Access Services (UAS)/Cellular Mobile Telephone Services (CMTS)/Basic Services License Agreements and template of agreement between telecom service provider and vendor of equipment/software/services has been issued on 28.07.2010 in consultation with Ministry of Home Affairs, to addresses the security concerns in procurement of equipment from foreign vendors.

The concerns raised by telecom service providers, *inter-alia*, related to delays in procurement of equipment from foreign vendors due to security clearance procedures have been resolved with the said amendments and template of agreement between the telecom service and vendors.